LEVY OF EXCISE DUTY AND SALES TAX ON POWER LOOM CLOTH

*196. SHRI SANDA NARAYANA-PPA: Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government have exempted the power loom cloth fi om the levy of excise duties and sales tax; and

(b) if so, whether there is any proposal under Government's consideration to remove all duties on counts of hank-yarn used by handlooms in order to help the millions of handloom weavers ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K.C. PANT) : (a) Cotton fabrics produced by powerloom units are liable to Central Excise duty. Such fabrics are, however, exempt from the additional excise duty in lieu of sales tax.

(b) Does not arise.

JAWAHAR JYOTI

*i97- DR. BHAI MAHAVIR : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state :

(a) the monthly cost of maintenance of the 'Jawahar Jyoti' at the Jawahar Lai Nehru Museum at Teen Murti; and

(b) whether any new scheme is being formulated to keep the flame burning, and if so, what will be the cost to the public exchequer by implementing the scheme?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGAN-NATH RAO) : (a) About Rs. 2,650 per month.

(b) Yes. The cost is being calculated.

Allotment of Furniture . and Essential Items to M.Ps.

◆198. SARDAR NARINDER SINGH BRAR : Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state

(a) whether he has received complaints from some Members of Parliament to the effect that they were not supplied the scale of furniture and other essential items, like fans etc., to which they are eligible, after the houses were allotted to them; (b) if so, the period for which and the number of members to whom these items. Were not supplied; and

(c) the number of cases still pending ?

THE MINISTER OF WORKS, HOUSING AND SUPPLY (SHRI JAGAN-NATH RAO) : (a) Yes.

(b) 38 Members of Parliament could not be provided with full scale furniture for about 8 to 12 months and 64 Members till to date. All Members of the Parlia ment were provided with part of the scale furniture from the old available stock.

As regards supply of electrical items, there were 22 complaints out of which 16 were complied with, within a period of 1 to 7 months.

(c) There are 64 Members ot Parlia ment who are still to be provided with some items of full scale furniture and on the electrical side there are four Members.

RE-EMPLOYMENT OF SUPERANNUATED OFFICERS

◆199. SHRI N. R. MUNISWAMY : Will the Minister of FINANCE be pleased to state :

(a) whether the proposal to regulate the employment of the superannuated officers of the Public Sector by the Private Sector has been finalised by Government;

(b) if so, the details thereof; and

(c) when the scheme would come into force ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) No final decision has yet been taken in the matter.

(b) and (c) Do no arise.

O.P.D. IN DELHI HOSPITALS

*200. SHRI M. P. BHARGAVA : Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state :

(a) whether there is an Out-door Patients Department in all the hospitals in Delhi;

(b) what are the working hours of the O.P.D. and whether the doctors attached

to the hospitals also attend to the O.P.D, work;

(c) whether it is a fact that there is a great rush of patients in the O.P.D.; and

(d) whether doctors have represented to the Government that they are unable to do ustice both to their hospital duties as well as in the O.P.D. department due to heavy pressure of work?

THE MINISTER OF HEALTH FAMILY PLANNING AND URBAN DEVLOP-MENT (SHRI SATYA NARAYAN SINHA : (a) Yes, Sir

(b) In regard to the working hours of the O. P. D. in the various hospitals in Delhi a statement is laid on the table of the Sabha. [See Appendix LXV, An-nexure No. 24.] Doctors attached to the hospitals also attend to the O.P.D. work.

(c) Yes, Sir.

(d) No, Sir. The out-patient department of a hospital is considered as an integral part of the hospital complex.

सोन बराज

श्री सुरजप्रसाद : क्या सिंचाई * 201. तथा विद्यत मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि बिहार राज्य के सोन बराज से जो सिचाई क्षमता निर्मित हई है, उसका पूरा उपयोग वर्तमान नहरों से नहीं किया जा सकता है ;

(ख) क्या यह सच है कि सिंचाई क्षमता का पूर्ण उपयोग करने के लिए अधिक जल क्षमता बाली नहरें बनाने की योजना है; और

(ग) यदि उपरोक्त भाग (क) तथा (ख) का उत्तर "हां" हो तो अधिक जल क्षमता वाली नहरें बनाने का काम कब तक हाथ में लिया जायेगा ?

SoNE BARRAGE

*aoi. SHRI SURAJ PRASAD : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the existing canals are unable to make full use of the irrigation potential created by the Sone Barrage in Bihar State :

(b) whether it is a fact that high capacity canals are proposed to be constructed with a view to fully utilising the irrigation potential; and

(c) if the answers to parts (a) and (b) above be in the affix mative, by when the work on the construction of high capacity canals is likely to be taken up ?]

सिंचाई तथा विद्युत मंत्री (डा० के० एल० राव): (क) और (ख) जी. हां।

(ग) उच्चस्तरीय नहर को आगामी निर्माण-काल में बनाना आरंभ किया जाएगा जो कि अक्तूबर, 1968 से शरू होगा ।

[THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) and (b) Yes; Sir.

(c) Work on the high level canal will be taken up in the next working season commencing in October, -968

राज्यों की सिंचाई योजनाओं के लिए अतिरिक्त केन्द्रीय सहायता

* 202 श्री रेवती कान्त सिंह :

श्री राजनारायण :

क्या सिंचाई तथा विद्यत मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत सरकार के 1968-69 के वजट में राज्य सरकारों की सिंचाई योजनाओं के लिये जो 25 करोड रूपये अतिरिक्त सहायतार्थ रखे गये थे उनमें से किन राज्यों को किन योज-नाओं के लिये कितनी कितनी रकम दी जा रही है; और

(ख) क्या यह सच है कि भारत सरकार उक्त योजनाओं में से गंडक योजना को अपने अधीन लेना चाहती है; यदि नहीं तो क्यों ?

ADDITIONAL CENTRAL ASSISTANCE FOR STATE IRRIGATION SCHEMES

*202. SHRI REWATI KANT SINHA: SHRI RAJNARAIN :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) the names of the States and the amount being given to each of them for each of the irrigation schemes out of the additional assistance of Rs. 25 crores

†[]English translation.